

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat Jammu/Srinagar

**Notification**

**Jammu, the 30<sup>th</sup> of October 2025**

S.O. 283 . In exercise of the powers conferred by the sub-section (3) of Section 43 of the Police Act, 1983, the Government of Jammu and Kashmir hereby directs that for sub-rule (2) of Rule 111 of Jammu and Kashmir Police Rules, 1960, the following sub-rule shall be substituted, namely;-

"(2) :- Officers appointed in or promoted to any rank will take seniority in the order in which they are appointed or promoted and in the case of several being appointed or promoted on the same date, direct recruits will be placed first in order and officers appointed on promotion will follow:

Provided that the seniority of candidates directly appointed on the same date, who are required to pass any course or departmental examination as a necessary condition of their subsequent confirmation, their inter-se-seniority shall be determined on the basis of aggregate merit secured at the time of selection as well as in basic training. course, both being given equal weightage:

Provided further that in case of those directly appointed officials/officers who qualify the basic training course at a later stage as re-appear candidates or those deputed for training at a subsequent stage in separate batch or in case where individual(s) has/have been reluctant to undergo the Basic Recruit Course due to which he/ they underwent the said training at a later stage or those who fail in confirmation test and are confirmed at a later date, their inter-se seniority, amongst themselves shall also be determined on the basis of aggregate merit secured at the time of selection as well as in basic training course, in equal weightage, however, they will be placed at the tail end of their batch.

  
30/10/2025

Furthermore, in case two or more officials/officers have secured equal marks (in aggregate merit), their seniority shall be determined in the order of their dates of birth i.e. the older in age shall be placed senior".

**By order of the Lieutenant Governor.**

Sd/-

**(Chandraker Bharti) IAS**  
Principal Secretary to Government  
Home Department

No: Home-PNG/221/2025-01(CC-7669626)

Dated: 30.10.2025

**Copy to the:**

- (1) Director General of Police, J&K.
- (2) Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
- (3) Commissioner/Secretary to the Government, General Administration Department.
- (4) Commissioner/Secretary to the Government, ARI & Trainings Department.
- (5) Director Archives, Archaeology and Museums, J&K.
- (6) Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
- (7) Director, Information & Public Relations, J&K.
- (8) Secretary, J&K Services Selection Board.
- (9) General Manager, Government Press, Jammu/Srinagar for publication in the extra ordinary issue of the Government Gazette.
- (10) Private Secretary to the Chief Secretary.
- (11) Private Secretary to the Principal Secretary, to the Government, Home Department.
- (12) Incharge Website, Home Department.
- (13) SO file/Stock file.



**(Monish Kumar) JKAS**  
Under Secretary to the Government